

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

15

C.P No. 1147/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Transport Corporation of India  
V/s.  
Teracom Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 1147/I&BP/NCLT/MB/MAH/2017

For having the affidavit disclosing the proof of service has not been filed by  
the Petitioner, list this matter on 24.07.2017 for filing proof of service.

List this matter on 24.07.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)